

**Government of Rajasthan  
Law & Legal Affairs Department**

No. F.18(8)Jud./2022

Jaipur, Dated : 2.9.2022

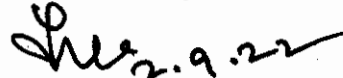
**:: Order ::**

In continuation of previous order No. 26(34)Jud/2006 dated 16.10.2015 Hon'ble Governor of Rajasthan hereby orders to revise certain allowances as follows :-

1. Former Chief Justice Rs. 39,000/- per month and Former Judge of High Court Rs. 36,000/- per month for Orderly, Driver, Security Guard and meeting expenses incurred towards the Secretarial Assistance in place of existing allowance of Rs. 12,000/- per month.
2. The existing amount of Rs. 1500/- per month for telephone, internet be revised to Rs. 7,500/- per month.
3. All the allowances/benefits admissible to former Chief Justice and Former Judges also be admissible to their spouse (widow/widower).
4. After every two year 5% increase in the allowances.
5. These allowances/benefits be admissible from 01.01.2022.

It contains the approval of Finance Department vide its I.D. No. 102204485 dated 30.08.2022

**By Order and in the name of the  
Governor of Rajasthan**



**(Praveer Bhatnagar)**

**Principal Secretary**

Copy forwarded for information and necessary action :-

1. Pr. Secretary to the Hon'ble Chief Minister Rajasthan, Jaipur.
2. Registrar General, Rajasthan High Court, Jodhpur.
3. Joint Secretary-I Finance (Rules) Department Rajasthan, Jaipur.
4. Guard File.

  
**(Ankit Raman)**  
**Joint Secretary**